

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.461/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Seimens Construction Tech Pvt.Ltd- Vs- ROC, Jharkhand		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Swapna Choubey, Advocate } Petitioner
Krishnendu Mukherjee, Advocate }
Anindita Bhattacharya, Advocate } Anindita
Bhattacharya

O R D E R

Ld. Counsel for the petitioner has filed affidavit of service which shows that the petition has been served on the Registrar of Companies,(ROC) Jharkhand on 15/11/2017. ROC, Jharkhand is directed to file detail paragraphwise reply within 30 days. Copy of this order may also be communicated to ROC, Jharkhand and the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata. Petitioner is directed to serve copy of this order on ROC, Jharkhand and Regional Director, Eastern Region, Kolkata and file affidavit of service within 7 days.

List on 29/01/2018.

sd
(Jinan K.R.)
Member (J)

sd
(V.P.Singh)
Member (J)